

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 12273/2014

MANIKCHAND CHUNNILAL MUNOT

Petitioner(s)

VERSUS

POSHA PARSHA MOKAL

Respondent(s)

(Applications for recalling of Court's order dated 08.10.2018, restoration, condonation of delay and substituted service in SLP (C) Nos. 13067, 14799, 13245, 14791, 16012,14484, 14756 & 14753 of 2014 and 22886 of 2015 to be listed before the Hon'ble Judge-in-Chambers.)

WITH

SLP(C) No. 13067/2014 (IX)

(FOR RECALLING THE COURTS ORDER ON IA 116231/2019

FOR RESTORATION ON IA 116232/2019

FOR CONDONATION OF DELAY IN FILING APPLICATION FOR RESTORATION ON IA 116235/2019

FOR SUBSTITUTED SERVICE ON IA 116275/2019

IA No. 116235/2019 - CONDONATION OF DELAY IN FILING APPLICATION FOR RESTORATION

IA No. 116231/2019 - RECALLING THE COURTS ORDER

IA No. 116232/2019 - RESTORATION

IA No. 116275/2019 - SUBSTITUTED SERVICE)

SLP(C) No. 22886/2015 (IX)

(FOR RECALLING THE COURTS ORDER ON IA 116244/2019

FOR RESTORATION ON IA 116245/2019

FOR CONDONATION OF DELAY IN FILING APPLICATION FOR RESTORATION ON IA 116247/2019

FOR SUBSTITUTED SERVICE ON IA 116285/2019

IA No. 116247/2019 - CONDONATION OF DELAY IN FILING APPLICATION FOR RESTORATION

IA No. 116244/2019 - RECALLING THE COURTS ORDER

IA No. 116245/2019 - RESTORATION

IA No. 116285/2019 - SUBSTITUTED SERVICE)

SLP(C) No. 14799/2014 (IX)

(FOR RECALLING THE COURTS ORDER ON IA 116254/2019

FOR RESTORATION ON IA 116255/2019

FOR CONDONATION OF DELAY IN FILING APPLICATION FOR RESTORATION ON IA 116256/2019

FOR SUBSTITUTED SERVICE ON IA 116281/2019

IA No. 116256/2019 - CONDONATION OF DELAY IN FILING APPLICATION FOR RESTORATION

IA No. 116254/2019 - RECALLING THE COURTS ORDER

IA No. 116255/2019 - RESTORATION

IA No. 116281/2019 - SUBSTITUTED SERVICE)

SLP(C) No. 13245/2014 (IX)
(FOR RECALLING THE COURTS ORDER ON IA 116267/2019
FOR RESTORATION ON IA 116268/2019
FOR CONDONATION OF DELAY IN FILING APPLICATION FOR RESTORATION ON
IA 116270/2019
FOR SUBSTITUTED SERVICE ON IA 116276/2019
IA No. 116270/2019 - CONDONATION OF DELAY IN FILING APPLICATION FOR
RESTORATION
IA No. 116267/2019 - RECALLING THE COURTS ORDER
IA No. 116268/2019 - RESTORATION
IA No. 116276/2019 - SUBSTITUTED SERVICE)

SLP(C) No. 14791/2014 (IX)
(FOR RECALLING THE COURTS ORDER ON IA 116261/2019
FOR RESTORATION ON IA 116262/2019
FOR CONDONATION OF DELAY IN FILING APPLICATION FOR RESTORATION ON
IA 116263/2019
FOR SUBSTITUTED SERVICE ON IA 116266/2019
IA No. 116263/2019 - CONDONATION OF DELAY IN FILING APPLICATION FOR
RESTORATION
IA No. 116261/2019 - RECALLING THE COURTS ORDER
IA No. 116262/2019 - RESTORATION
IA No. 116266/2019 - SUBSTITUTED SERVICE)

SLP(C) No. 14756/2014 (IX)
(FOR RECALLING THE COURTS ORDER ON IA 116241/2019
FOR RESTORATION ON IA 116242/2019
FOR CONDONATION OF DELAY IN FILING APPLICATION FOR RESTORATION ON
IA 116243/2019
FOR SUBSTITUTED SERVICE ON IA 116264/2019
IA No. 116243/2019 - CONDONATION OF DELAY IN FILING APPLICATION FOR
RESTORATION
IA No. 116241/2019 - RECALLING THE COURTS ORDER
IA No. 116242/2019 - RESTORATION
IA No. 116264/2019 - SUBSTITUTED SERVICE)

SLP(C) No. 14753/2014 (IX)
(FOR RECALLING THE COURTS ORDER ON IA 116251/2019
FOR RESTORATION ON IA 116252/2019
FOR CONDONATION OF DELAY IN FILING APPLICATION FOR RESTORATION ON
IA 116253/2019
FOR SUBSTITUTED SERVICE ON IA 116288/2019
IA No. 116253/2019 - CONDONATION OF DELAY IN FILING APPLICATION FOR
RESTORATION
IA No. 116251/2019 - RECALLING THE COURTS ORDER
IA No. 116252/2019 - RESTORATION
IA No. 116288/2019 - SUBSTITUTED SERVICE)

SLP(C) No. 14484/2014 (IX)
(FOR RECALLING THE COURTS ORDER ON IA 116223/2019
FOR RESTORATION ON IA 116224/2019
FOR CONDONATION OF DELAY IN FILING APPLICATION FOR RESTORATION ON
IA 116227/2019
FOR SUBSTITUTED SERVICE ON IA 116271/2019
IA No. 116227/2019 - CONDONATION OF DELAY IN FILING APPLICATION FOR
RESTORATION

IA No. 116223/2019 - RECALLING THE COURTS ORDER
IA No. 116224/2019 - RESTORATION
IA No. 116271/2019 - SUBSTITUTED SERVICE)
SLP(C) No. 16012/2014 (IX)
(FOR RECALLING THE COURTS ORDER ON IA 116233/2019
FOR RESTORATION ON IA 116234/2019
FOR CONDONATION OF DELAY IN FILING APPLICATION FOR RESTORATION ON
IA 116236/2019
FOR SUBSTITUTED SERVICE ON IA 116284/2019
IA No. 116236/2019 - CONDONATION OF DELAY IN FILING APPLICATION FOR
RESTORATION
IA No. 116233/2019 - RECALLING THE COURTS ORDER
IA No. 116234/2019 - RESTORATION
IA No. 116284/2019 - SUBSTITUTED SERVICE)

Date : 08-11-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
[IN CHAMBER]

For Petitioner(s) Mr.Avijit Mani Tripathi,Adv.
Mr.Kumar Abhishek,Adv.
Mr. Amit Kumar, AOR

For Respondent(s) Mr. Nishant Ramakantrao Katneshwarkar, AOR
Mr. Samar Vijay Singh, AOR
Mr.Arun Tewatia,Adv.

UPON hearing the counsel the Court made the following
O R D E R

It is pointed out that pursuant to the order dated 03.11.2017 in the petitions of this batch, steps were taken by the petitioner for service on the unserved respondents by substituted mode of service i.e. advertisement in two newspapers one in regional language and another in English language.

However, it appears from the record that notices in relation to some of the respondents were treated as unserved for the reason that the complete particulars of the said respondents were not advertised in the paper publications.

Learned counsel for the petitioner has moved separate applications for restoration of the petition(s) qua the said unserved respondents and also for fresh orders for substituted service.

Having regard to the submissions made, the applications are allowed. Dismissal of these special leave petitions qua the unserved respondents, who are to be served by substituted service and whose service has remained incomplete, is recalled.

Ld.counsel for the petitioner is permitted to serve the said respondents by way of advertisement in the daily newspapers having circulation in the area of last known addresses of the said respondents in terms of the order dated 3.11.2017 in the main matter i.e. SLP(C) No.12273/2014.

(SUSHMA KUMARI BAJAJ)
SENIOR PERSONAL ASSISTANT

(VIJAY KUMAR)
BRANCH OFFICER